Declaration or Assets and Liabilities

Year 2020-21

I,JYOTI KUMARI son/daughter of ASHOK KUMAR aged 31 Years, belonging to <u>Bihar Vidhan Sabha Sachiwalaya</u> service and presently working as STENOGRAPHER given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

37. CF (INI)

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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8f. No.	Description	Self JYOTI KUMARI	Spouse name (s) SHISHIR SAURABH	Dependant -1	Dependant- 2	Dependant-
(i)	Cash	10,000/-	2,000/-			-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		1.		-	-
(iii)	Bonds, Debentures and shares in Companies				-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc			10 Oct. 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	-	<u>-</u>
(v)	Motor Vehicles (details of make, etc.)		MOTOR CYCLE APACHE RTR 160(2020)		-	- 1
(vi)	Jewellery (give details of weight and value)		Gold 10 gm. 45,000/-	var (describe), describe, describe, website	gice Gold's on Zilleri and Silleri ign. Se	
(vii)	Other assets, such as values	1,00,000/-		i de la companya de l		-

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of claims /	College States	
interests	and the contract of	
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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-			-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		Land Control of the C		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total		-	Trender.		

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	(d) dues to departments dealing with telephones	Ast.	ure is organismon area las deporars
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	in a secondaria de decidario de la constitución de
	(f) Other dues, if any	• • • • • • • • • • • • • • • • • • •	Opianovei - angel
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CMSPK5558F	on a fav no numer such se not stome asserting there is no not encured by the fact three aids in a carract will be une- ting
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	•	and the false indexes
	(iii) Sales Tax [Only in case of proprietary business]		Le la Sel Hoden Trietar outhassi
	(iv) Property Tax	-	-

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	measurement) - Current market value	Street, Street	Herk	in the zeta	mont)	
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			Amacing Since CACCE Cauch Cacce Cacce	(Test on a little of the control of	
(v)	Other (such as interest in property)	-	-	den (wasié Turey	1,41 1,43 ⁷	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	STATE BANK OF INDIA (P. LOAN)	8,00,000/-	
	(ii) Loans from financial institutions	- 100	es to a figurity may	
	(iii) Government Dues:		vernament Dr. e	
	(a) dues to departments dealing with government accommodation	18	dues to centaments des bigovertinent six sin ha	
	(b) dues to departments dealing with supply of water	- 4	duss to respect to the all a supply of Trates	
	(c) dues to departments dealing with supply of electricity		de is to departments that Supply of the triefs	

C Tersonal Detail		
GPF/CPF/PRAN No.	:-	110113806463
Gender	:-	F (M/F)
Date of Birth	-	2 5 1 2 1 9 8 9 (DD/MM/YYYY)
Class/Group	4	C (A/B/C)
Cadre	-	BIHAR VIDHAN SABHA SACHIWALAYA
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

: Iyoti Kumari

Place: PATNA

Name of Employee: JYOTI KUMARI

Date: 15-02-2021

Dansonal Datail

Designation

:STENOGRAPHER

Department

: BIHAR VIDHAN SABHA

SACHIWALAYA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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